

Review Petition No. 08197

By Applicant/Respondents.

In

O.A./T.A./S.L.A. No. 1347/95

Judgment/Order dated: 15-10-96

Coram: Hon. Shri P. P. Sivastava, M.C.J.

Per: Hon. Shri P. P. Sivastava, M.C.J.

O.A./T.A./S.L.A. No. 1347/95 was decided by the Bench consisting of the Hon'ble Shri P. P. Sivastava, M.C.J.

Hon'ble

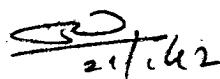
on 15-10-96 (Flag 'A'). Against that Judgment/order, the applicant/Respondents has filed Review Petition No. 8197

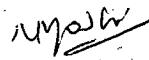
A copy of Judgment/Order despatched on 16-10-96 and received by applicant/respondents on 16-10-96.

Review Petition has been filed on 5/12/96. So it is in time/ so there is delay in filing Review Petition is by 19 days days.

As per rule 49 of the Central Administrative Tribunal practices Rules 93, the Review Petition is submitted for orders by circulation, R.A. Rule 4(1)/II (a) of notification under appendix IV.

Date: 21/11/97


Deputy Registrar.



P.T.O.